

श्रीर निवेश निगम (इण्डस्ट्रियल क्रेडिट ऐण्ड इन्वेस्टमेण्ट कार्पोरेशन ऑफ इण्डिया) द्वारा विश्व बैंक से पहले ही लिये गये 9 करोड़ डालर के पांच ऋणों में से 31 जुलाई, 1965 तक 5.892 करोड़ रुपया भुगताया जा चुका है।

(घ) विदेशी मुद्रा में दिये जाने वाले ऋणों पर औद्योगिक एक्कों से 8½ प्रतिशत प्रतिवर्ष की दर से व्याज लिया जाता है।

Low and Middle Income Group Housing Schemes

*220. **Shri Maheshwar Naik:** Will the Minister of Works and Housing be pleased to state:

(a) whether it is a fact that the low and middle income Group Housing Schemes have fallen far behind the provisions of the Third Plan; and

(b) if so, the action taken in order to make the shortfall good?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) and (b). No, the progress made under these two Schemes has been very satisfactory. Under the Low Income Group Housing Scheme, an expenditure of Rs. 27.98 crores was incurred during the first four years of the Third Plan against the total Plan allocation of Rs. 35.20 crores; while under the Middle Group Housing Scheme, an expenditure of Rs. 16.81 crores was incurred against an allocation of Rs. 22.50 crores. The remaining allocations will be fully utilised in the fifth year of the Plan.

Cut in Aid From West Germany

*221. { Shri Indrajit Gupta:
Shri Yashpal Singh:
Shri P. R. Chakravarti:
Shri P. C. Borooah:
Shri Hem Raj:
Shri Raghunath Singh:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that only

West Germany among all the Aid India Club members has cut its contribution of financial assistance to India for 1965-66; and

(b) if so, the extent of the cut and the reasons therefor?

The Minister of Planning (Shri B. R. Bhagat): (a) and (b). Yes, Sir. The Federal German assistance for 1965-66 is Rs. 434 crores less than their assistance for 1964-65. It is understood that this is due to a reduction in the provision for capital aid in the current year's budget of the Federal German Government.

Replacement of Sales Tax By Excise Duty

*222. { Shri Hem Raj:
Shri P. C. Borooah:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the various Trade Associations have requested him to accept the demand of the All-India Sales Tax Committee for replacing the Sales Tax by Excise Duty; and

(b) if so, the reaction of Government thereto?

The Minister of Planning (Shri B. R. Bhagat): (a) Government have received some telegrams to this effect.

(b) Sales Tax is a State subject under the Constitution, and therefore an inherent right of the State Governments. The States are not in favour of extending the scheme of replacement of Sales Tax by Excise Duty on any other commodities. Nor is it possible to entirely replace Sales Tax by Excise Duties even if they were willing.

Renewal of Managing Agencies

*223. **Shri Harish Chandra Mathur:** Will the Minister of Finance be pleased to state:

(a) the number of applications for the renewal of Managing Agencies